INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

REVISED CAUSE LIST OF A BENCH FOR 14-OCTOBER-2026 (WEDNESDAY)

BEFORE HON'BLE CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER AND HON'BLE JAGADISH, ACCOUNTANT MEMBER

IN COURT ROOM 3

AT 10.30 AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3753/MUM/2025	2017-18	[A] ACCESS DIAMONDS PRIVATE LIMTIED	
2	ITA 3914/MUM/2025	2017	[D] ACCESS DIAMONDS PRIVATE LIMITED (E-FILE)	
3	ITA 7898/MUM/2025	2009-10	[A] M/S LATIM ENTERPRISE	
4	ITA 3119/MUM/2026	2020-21	[A] MSPL LIMITED (E-FILE)	
5	ITA 5521/MUM/2026	2026-27	[A] ST ANTHONYS CHRUCH	
6	ITA 5595/MUM/2026	2026-27	[A] ST ANTHONYS CHRUCH	
7	ITA 5549/MUM/2026	2026-27	[A] ST ANTHONYS SCHOOL	
8	ITA 5570/MUM/2026	2026-27	[A] ST ANTHONYS SCHOOL	
9	ITA 5977/MUM/2026	2026-27	[A] ST ANTHONYS SCHOOL	
10	ITA 7267/MUM/2026	2014-15	[A] ALPA JITESH BHADALIA (E-FILE)	
11	ITA 7475/MUM/2026	2016-17	[A] ARVIND JAIN	
12	ITA 7476/MUM/2026	2018-19	[A] ARVIND JAIN	
13	ITA 7538/MUM/2026	2022-23	[A] APL LOGISTICS (INDIA) PRIVATE LIMITED	
14	ITA 8086/MUM/2026	2020-21	[A] ARUN SHANTILAL GADA	
15	ITA 8141/MUM/2026	2019-2020	[A] AMBIKA TRADING CORPORATION	
16	ITA 8174/MUM/2026	2023-24	[A] ABHAY SHIVKUMAR SAXENA	
17	ITA 8218/MUM/2026	2018-19	[A] ANVITA ANANT GHOLAM	
18	ITA 8223/MUM/2026	2018-19	[A] LAYEEQ AHMED SAEED AHMED KHAN	
19	ITA 8240/MUM/2026	2018-19	[D] ASHIRWAD CO OPERATIVE HOUSING SOCIETY LIMITED	
20	ITA 8271/MUM/2026	2012-13	[D] L. SUNDERDAS ZAVERI	
21	ITA 8284/MUM/2026	2017-18	[A] ASHUTOSH KUMAR	
22	ITA 8073/MUM/2026	2014-15	[D] AAPURTI CHEMICALS PRIVATE LIMITED	
23	CO 330/MUM/2026	2014-15	[A] AAPURTI CHEMICALS PRIVATE LIMITED	
24	CO 351/MUM/2026	2014-15	[A] AAPURTI CHEMICALS PRIVATE LIMITED	

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13-Oct-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

REVISED CAUSE LIST OF B BENCH FOR 14-OCTOBER-2026 (WEDNESDAY)

BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER

IN COURT ROOM 7

AT 10.30 AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1336/MUM/2023	2011-2012	[A] MR BIMAL H. KIRI (RECALLED MATTER)	
2	ITA 1337/MUM/2023	2011-2012	[A] MR BIMAL H. KIRI (RECALLED MATTER)	
3	ITA 1780/MUM/2026	2020-21	[A] NAVAL MILITARY RESTAURANT AND STORES	
4	ITA 7985/MUM/2026	2023-2024	[A] NAVAL MILITARY RESTAURANT & STORES	
5	ITA 4849/MUM/2026	2020-21	[A] NABANITA CHAKRABORTY (E-FILE)	
6	ITA 4939/MUM/2026	2012-2013	[A] NASEEM HADISH MALIK	
7	ITA 6428/MUM/2026	2019 - 20	[A] SRIDHAR VENKATA NUTI	
8	ITA 6497/MUM/2026	2018-19	[D] S K JEWELS	
9	ITA 6830/MUM/2026	2016-17	[D] BORSAD TOBACCO COMPANY PRIVATE LIMITED (E-FILE)	
10	ITA 6856/MUM/2026	2016-2017	[A] BORSAD TOBACCO CO. PVT. LTD. (E-FILE)	
11	ITA 6857/MUM/2026	2018-19	[A] BORSAD TOBACCO CO. PVT. LTD. (E-FILE)	
12	ITA 6858/MUM/2026	2019-2020	[A] BORSAD TOBACCO CO. PVT. LTD. (E-FILE)	
13	ITA 7903/MUM/2026	2014-15	[A] METROPLOLITAN EDUCATION TRUST	
14	ITA 7957/MUM/2026	2014-15	[A] NEWWAVE MERCANTILE COMPANY PRIVATE LIMITED	
15	ITA 8537/MUM/2026	2018-19	[A] MANJU SHANTILAL KOTHARI	
16	ITA 8564/MUM/2026	2018-19	[A] MANISHA RAJESH NAIK	
17	ITA 8590/MUM/2026	2024-25	[A] BHAKTI MEHUL JHAVERI	
18	ITA 8620/MUM/2026	2018-19	[D] NOP PROPERTIES PRIVATE LIMITED	
19	ITA 8702/MUM/2026	2019-20	[A] NAFISUL HASAN SAYED	
20	ITA 8718/MUM/2026	2013-14	[A] BIJAL VIPULBHAI BHATT	
21	ITA 8754/MUM/2026	2016-17	[A] BANANI ANIL SINGHA	
22	ITA 8779/MUM/2026	2024- 25	[A] NIKITA PREMCHAND KHATRI	
23	ITA 8816/MUM/2026	2012-13	[A] NEETA BALIRAM RAWOOL	
24	ITA 8717/MUM/2026	2015-16	[A] BABITA JAIN	
25	ITA 9375/MUM/2026	2014-15	[A] BABITA JAIN	
26	ITA 8087/MUM/2026	2017-18	[A] BHAVESH MAHENDRA MEHTA	
27	ITA 8324/MUM/2026	2017-18	[D] NALIN VIRMANI	
28	ITA 8402/MUM/2026	2019-20	[A] MIPCO INVESTMENTS PRIVATE LIMITED	
29	ITA 8469/MUM/2026	2015-16	[A] MARKSANS PHARMA LIMITED	

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13-Oct-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

REVISED CAUSE LIST OF C BENCH FOR 14-OCTOBER-2026 (WEDNESDAY)

BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER AND HON'BLE G.M. DOSS, ACCOUNTANT MEMBER

IN COURT ROOM 4

10.30 AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 152/MUM/2026	2024-25	[A] M/S. OM SWASTIK MULTITRADE	
2	ITA 791/MUM/2026	2023-24	[D] PATEL KIRAN HARIBHAI HUF (E-FILE)	
3	ITA 2324/MUM/2026	2017-18	[A] CHINTAMANI JEWELLERY ARCADE PVT LTD	
4	ITA 2770/MUM/2026	2015-16	[A] ISHWAR HARCHANDRAI JAGASIA (E-FILE)	
5	ITA 2868/MUM/2026	2010-11	[A] MOHAMMED SATTAR KHAN (E-FILE)	
6	ITA 3402/MUM/2026	2012-13	[D] PRAKASHRAOO BHIMRAO SHENDGE (E-FILE)	
7	ITA 6581/MUM/2026	2027-28	[A] SMT PARVATIBEN MAVJI SHETHIA CHARITABLE TRUST	
8	ITA 6582/MUM/2026	2027-28	[A] SMT PARVATIBEN MAVJI SHETHIA CHARITABLE TRUST	
9	ITA 6597/MUM/2026	2018-19	[A] ORBIT VENTURES & CO. (E-FILE)	
10	ITA 8512/MUM/2026	2010-11	[A] PRASHAM GEMS	
11	ITA 8513/MUM/2026	2012-13	[A] PRASHAM GEMS	
12	ITA 8538/MUM/2026	2012-13	[A] PAVA LEASING AND FINANCE PRIVATE LIMITED	
13	ITA 8552/MUM/2026	2020-21	[D] CHARTERED REALTORS PRIVATE LIMITED	
14	ITA 8556/MUM/2026	2015-16	[A] CHARUSHILA UMESH KUNTE	

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13-Oct-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

REVISED CAUSE LIST OF D BENCH FOR 14-OCTOBER-2026 (WEDNESDAY)

BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER AND HON'BLE RATNA DASGUPTA, ACCOUNTANT MEMBER

IN COURT ROOM 9

AT 10:30 AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5781/MUM/2024	2017-18	[D] RAMESH PANNALAL RANAWAT (E-FILE)	
2	CO 145/MUM/2025	2017-18	[A] MR RAHUL RAMESH RANAWAT LEGAL HEIR OF LATE MR RAMESH PANNALAL RANAWAT	
3	ITA 7540/MUM/2025	2019-20	[A] REENA TINAAZ PRIVATE LIMITED	
4	ITA 9505/MUM/2025	2019-20	[D] REENA TINAAZ PRIVATE LIMITED (E-FILE)	
5	ITA 1942/MUM/2026	2022-23	[A] DIGHI OIL STORAGE PRIVATE LIMITED (E-FILE)	
6	ITA 2151/MUM/2026	2017-18	[A] MY OWN ECO ENERGY PVT LTD	
7	ITA 2355/MUM/2026	2020-21	[D] REGAL SHIPPING AND MARINE SERVICES PVT LTD (E-FILE)	
8	ITA 8285/MUM/2026	2020-21	[A] REGAL SHIPPING AND MARINE SERVICES PVT. LTD.	
9	ITA 2687/MUM/2026	2015-16	[A] DEAN PETER DPENHA (E-FILE)	
10	ITA 3436/MUM/2026	NA	[A] DHARAM HINDUJA INTERNATIONAL CENTRE OF INDIC RESEARCH (E-FILE)	
11	ITA 4968/MUM/2026	2022-23	[A] RAJENDRA RANGNATH KUTE	
12	ITA 5662/MUM/2026	2026-2027	[A] R & S NANAVATI CHARITABLE TRUST	
13	ITA 7098/MUM/2026	2026-27	[A] ROSARY CHURCH (E-FILE)	
14	ITA 7261/MUM/2026	2016-17	[A] MA-NIKETAN SOCIETY (E-FILE)	
15	ITA 7503/MUM/2026	2020-21	[A] RAKESH KUMAR SHARMA	
16	ITA 7504/MUM/2026	2021-22	[A] RAKESH SHARMA (HUF)	
17	ITA 7531/MUM/2026	2021-22	[A] RAKESH SHARMA (HUF)	
18	ITA 7506/MUM/2026	2023-24	[A] RANJEET LALBAHADUR MAURYA	
19	ITA 7512/MUM/2026	2017-18	[D] MONOTYPE INDIA LIMITED	
20	ITA 7513/MUM/2026	2018-19	[D] MONOTYPE INDIA LIMITED	
21	ITA 7514/MUM/2026	2014-15	[D] MONOTYPE INDIA LIMITED	
22	ITA 7515/MUM/2026	2015-16	[D] MONOTYPE INDIA LIMITED	
23	ITA 7516/MUM/2026	2016-17	[D] MONOTYPE INDIA LIMITED	
24	ITA 7517/MUM/2026	2013-14	[D] MONOTYPE INDIA LIMITED	
25	ITA 7532/MUM/2026	2015-16	[A] RAMASUBRAMANIAN IYER	
26	ITA 7327/MUM/2026	2009-10	[A] MANISH ARVIND PARIKH	
27	ITA 5503/MUM/2026	2018 - 19	[A] MANSUKH NISAR	

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13-Oct-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

REVISED CAUSE LIST OF F BENCH FO R 14-OCTOBER-2026 (WEDNESDAY)

BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER
AND HON'BLE RAKESH KUMAR LODHA, ACCOUNTANT MEMBER

IN COURT ROOM 11

AT 10.30 AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1796/MUM/2025	2017-18	[D] M/S. VENUS INTERNATIONAL (E-FILE)	
2	CO 303/MUM/2026	2017-18	[A] MS. VENUS INTERNATIONAL	
3	ITA 1121/MUM/2026	2021-2022	[D] VIDEO WALL INDIA PRIVATE LIMITED (E-FILE)	
4	ITA 2921/MUM/2026	2017-2018	[A] JEEVANLAL RIKHABCHAND JAIN (E-FILE)	
5	ITA 3081/MUM/2026	2016-17	[A] JMD VENTURES LIMITED (E-FILE)	
6	ITA 3082/MUM/2026	2017-18	[A] JMD VENTURES LIMITED (E-FILE)	
7	ITA 4376/MUM/2026	2022-23	[A] UDAY KHIMJI SHAH (E-FILE)	
8	ITA 4653/MUM/2026	2017-18	[A] VANSH DEVEOPERS PVT LTD	
9	ITA 4785/MUM/2026	2012-13	[A] FEDERAL BRANDS LIMITED	
10	ITA 5157/MUM/2026	2022-23	[A] VISHALCHANDRA DINESHKUMAR SHAH HUF	
11	ITA 5987/MUM/2026	2014-15	[A] VIJAY JAGANNATH AGGARWAL (E-FILE(SMC))	
12	ITA 5988/MUM/2026	2015-16	[A] VIJAY JAGANNATH AGGARWAL (E-FILE)	
13	ITA 6442/MUM/2026	2023-24	[A] VARANGA METAL	
14	ITA 6704/MUM/2026	2014-15	[A] JAI INTERNATIONAL PVT LTD (E-FILE)	
15	ITA 6897/MUM/2026	2013-14	[A] JAGDISH ISHWARDAS NIHALANI (E-FILE)	
16	ITA 8368/MUM/2026	2021-22	[A] JUZAR HUSAINI SHAM	
17	ITA 8392/MUM/2026	2017-18	[A] UNITED MOTORS (I) PVT LTD	
18	ITA 8394/MUM/2026	2016	[D] UNMESH DEEPAK KHANVILKAR	
19	ITA 8395/MUM/2026	2017	[D] UNMESH DEEPAK KHANVILKAR	
20	ITA 8415/MUM/2026	2013	[D] VIPLABEN PRANAVBHAI VORA	
21	ITA 8426/MUM/2026	2017-18	[A] JAI GAGANGIRI SAHAKARI PATSANSTHA LIMITED	
22	ITA 8438/MUM/2026	2020-2021	[A] JASWINDER KAUR BALWINDER SINGH BHAMRA	
23	ITA 8410/MUM/2026	2018	[D] JALPAC TRADERS AND CONTRACTORS PRIVATE LIMITED	
24	ITA 8321/MUM/2026	2017	[D] JALPAC TRADERS AND CONTRACTORS PRIVATE LIMITED	
25	ITA 8322/MUM/2026	2016	[D] JALPAC TRADERS AND CONTRACTORS PRIVATE LIMITED	
26	CO 383/MUM/2026	2013	[A] VIPLABEN PRANAVBHAI VORA	
27	ITA 6980/MUM/2026	2009	[D] VALSONS & KARAN BUILDERS (JV) (E-FILE)	

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13-Oct-2026

REVISED CAUSE LIST OF H BENCH FOR 14-OCTOBER-2026 (WEDNESDAY)

BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER AND HON'BLE G.M. DOSS, ACCOUNTANT MEMBER

IN COURT ROOM 4

AT 10.30 AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 611/MUM/2013	2008-09	[A] TATA STEEL LTD	
2	ITA 1077/MUM/2021	2016-17	[A] M/S. ILJIN ELECTRIC CO. LTD.	
3	ITA 725/MUM/2021	2016-17	[A] JIOSTAR INDIA PRIVATE LIMITED (FORMERLY KNOWN AS STAR INDIA P. LTD)	
4	ITA 6649/MUM/2018	2014-15	[A] JIOSTAR INDIA PVT LTD (HIGH COURT DIRECTION)	
5	ITA 7872/MUM/2019	2015-16	[A] JIOSTAR INDIA PRIVATE LIMITED (SG)	
6	ITA 8796/MUM/2011	2007-08	[A] TECH PACIFIC INDIA LTD (NOW KNOWN AS INGRAM MICRO INDIA LTD)	
7	ITA 4227/MUM/2024	2020-21	[A] HINDUSTAN UNILEVER LIMITED	
8	ITA 4756/MUM/2024	2020-21	[A] TELEPERFORMANCE GLOBAL BUSINESS PRIVATE LIMITED (AS SUCCESSOR TO TELEPERFORMANCE GLOBAL SERVICES PRIVATE LIMITED)	
9	ITA 6646/MUM/2024	2021 - 22	[A] SKF INDIA LIMITED (E-FILE)	
10	ITA 4578/MUM/2024	2020-21	[A] STERLING AND WILSON RENEWABLE ENERGY LIMITED	
11	ITA 6655/MUM/2024	2021-22	[A] STERLING AND WILSON RENEWABLE ENERGY LIMITED	
12	ITA 6864/MUM/2024	2021-22	[A] TELEPERFORMANCE GLOBAL BUSINESS PRIVATE LTD, SUCCESSOR TO TELEPERFORMANCE GLOBAL SERVICES PVT LTD (E-FILING (SG))	
13	IT(TP)A 686/MUM/2026	2022-23	[A] SYNTAX SYSTEMS PRIVATE LIMITED (E-FILE)	
14	ITA 8781/MUM/2026	2017-18	[A] PREMLATA ANIL KUDTARKAR	
15	ITA 8784/MUM/2026	2017-18	[A] RASHMI MADHUKANT SAWANT	
16	ITA 8787/MUM/2026	2015-16	[A] SEEMA ROOPESH MUTTA	
17	ITA 8788/MUM/2026	2021-22	[A] SHEHNAZ SIRAJUDDIN SHAIKH	
18	ITA 8790/MUM/2026	2020-2021	[A] SOMNATH KISAN SANGLE	
19	ITA 1815/MUM/2016	2011-12	[D] INLAYS INDIA P. LTD	
20	ITA 1989/MUM/2016	2011-12	[A] INLAYS INDIA P. LTD	

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13-Oct-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

REVISED CAUSE LIST OF I BENCH FOR 14-OCTOBER-2026 (WEDNESDAY)

BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER

IN COURT ROOM 5

AT 10.30 AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3060/MUM/2015	2003-04	[A] GENERAL ELECTRIC COMPANY	
2	ITA 3061/MUM/2015	2005-06	[A] GENERAL ELECTRIC COMPANY	
3	ITA 3681/MUM/2015	2003-04	[D] GENERAL ELECTRIC COMPANY	
4	ITA 3682/MUM/2015	2005-06	[D] GENERAL ELECTRIC COMPANY	
5	ITA 4573/MUM/2023	2021-2022	[A] GENERAL ELECTRIC COMPANY (E-FILED (STAY GRANTED))	
6	ITA 6528/MUM/2025	2017-18	[A] SAMEEUDDIN MOHAMMED GAUSE	
7	ITA 945/MUM/2026	2010-11	[A] GLOBAL HOSPITALITY LICENSING SARL (E-FILE)	
8	ITA 947/MUM/2026	2014-15	[A] GLOBAL HOSPITALITY LICENSING SARL (E-FILE)	
9	ITA 946/MUM/2026	2011-12	[A] GLOBAL HOSPITALITY LICENSING SARL (E-FILE)	
10	ITA 1845/MUM/2026	2017-18	[A] SACHIN PRABHAKAR SURVE (E-FILE)	
11	ITA 3189/MUM/2026	2015-16	[A] JITENDRA LAXMANDAS PURSWANI (E-FILE)	
12	ITA 6007/MUM/2026	2014-15	[D] KPMG INDIA LTD (E-FILE)	
13	ITA 5464/MUM/2026	2014-15	[A] KPMG INDIA PRIVATE LIMITED (E-FILE)	
14	IT(IT)A 8592/MUM/2026	2024-25	[A] JAYANT SWAMY BHARADWAJ	
15	IT(IT)A 8594/MUM/2026	2020-21	[A] LATA RAJESH JAHVERI	
16	IT(IT)A 8595/MUM/2026	2015-16	[A] LATA RAJESH JAHVERI	
17	IT(IT)A 8596/MUM/2026	2019-20	[A] LATA RAJESH JHAVERI	
18	ITA 8597/MUM/2026	2019-20	[A] LATA RAJESH JHAVERI	
19	IT(IT)A 8601/MUM/2026	2017-2018	[A] MANOJKUMAR AGARWAL	
20	IT(IT)A 8606/MUM/2026	2019-20	[A] RAJESH LALIT JHAVERI	
21	IT(IT)A 8569/MUM/2026	2019-20	[A] RAJESH LALIT JHAVERI	

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13-Oct-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

REVISED CAUSE LIST OF J BENCH FOR 14-OCTOBER-2026 (WEDNESDAY)

BEFORE HON'BLE SIDDHARTHA NAUTIYAL, JUDICIAL MEMBER AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER

IN COURT ROOM 11

AT 2.30 PM.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7504/MUM/2013	2009-10	[A] VISHAY SEMICONDUCTOR INDIA PVT. LTD.(HEREINAFTER REFERRED TO AS 'THE APPELLANT'	
2	ITA 374/MUM/2015	2010-11	[A] VISHAY SEMICONDUCTOR INDIA P.LTD	
3	ITA 990/MUM/2016	2011-12	[A] VISHAY SEMICONDUCTOR INDIA P.LTD	
4	ITA 7090/MUM/2017	2013-14	[A] VISHAY SEMICONDUCTOR INDIA P.LTD	
5	ITA 4575/MUM/2024	2020-21	[A] ORTHO CLINICAL DIAGNOSTICS INDIA PRIVATE LIMITED ((ROCA))	
6	ITA 6663/MUM/2024	2021-22	[A] ORTHO CLINICAL DIAGNOSTICS INDIA PVT LTD ((ROCA))	
7	ITA 6667/MUM/2024	2021-22	[A] VOLKSWAGEN FIDUCIARY SERVICES PVT LTD., EARLIER KNOWN AS VOLKSWAGEN FINANCE PVT LTD.	
8	ITA 7538/MUM/2025	2022-23	[A] VOLKSWAGEN FIDUCIARY SERVICES PVT LTD	
9	ITA 8104/MUM/2025	2022-23	[A] R-PAC(INDIA) PRIVATE LIMITED (E-FILE)	
10	ITA 3232/MUM/2026	2017-18	[A] MAHESHKUMAR OMPRAKASH BAJAJ (E-FILE(SMC))	
11	ITA 3242/MUM/2026	2014-15	[A] PARESH GOVINDBHAI LUKHI (E-FILE(SMC))	
12	ITA 5539/MUM/2026	2018-19	[A] KULDIP JUNEJA	
13	ITA 6142/MUM/2026	2014-15	[A] SWARALI SWAPNIL KADAM (E-FILE(SMC))	
14	ITA 6794/MUM/2026	2009-10	[D] KARAMTARA FASTENERS PRIVATE LIMITED (E-FILE(SMC))	
15	ITA 7284/MUM/2026	2022-23	[A] SORATHIYA MUSLIM GHANCHI JAMAT (E-FILE(SMC))	
16	ITA 7303/MUM/2026	2015-16	[A] NITIN CHANDRAKANT MURBADKAR (E-FILE(SMC))	
17	ITA 7352/MUM/2026	2025-26	[A] MOHD TABREZ SHAIKH (E-FILE(SMC))	
18	ITA 7667/MUM/2026	2020-21	[A] MATA RADHABAI JHULELA TRUST BORIVALI EAST (E-FILE(SMC))	
19	ITA 7715/MUM/2026	2024-25	[A] DARSHNA BHAVESH MOTA (E-FILE(SMC))	
20	ITA 7726/MUM/2026	2024-25	[A] GLOBAL IMPEX SERVICES (E-FILE(SMC))	
21	ITA 8013/MUM/2026	2011-12	[A] ABHAY DATTATRAY JAVLEKAR (E-FILE(SMC))	
22	ITA 8034/MUM/2026	2024-25	[A] NIHARIKA BICHITRA DAS (E-FILE(SMC))	

REVISED CAUSE LIST OF J BENCH FOR 14-OCTOBER-2026 (WEDNESDAY)

BEFORE HON'BLE SIDDHARTHA NAUTIYAL, JUDICIAL MEMBER AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER

IN COURT ROOM 11

AT 2.30 PM.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 8036/MUM/2026	2020-21	[A] SARITA SANKALCHAND PRAJAPATI (E-FILE(SMC))	
24	ITA 8039/MUM/2026	2018-2019	[A] VRUNDA GAURAV SHAH (E-FILE(SMC))	
25	ITA 8147/MUM/2026	2023-24	[A] PARRK PETROCHEM PRIVATE LIMITED (E-FILE(SMC))	
26	ITA 8217/MUM/2026	2019-20	[A] ASHISH RAJENDRAPRASAD BAJAJ (E-FILE(SMC))	
27	ITA 8791/MUM/2026	2021-2022	[A] SOMNATH KISAN SANGLE (E-FILE(SMC))	
28	ITA 8793/MUM/2026	2022-23	[A] WHISTLING WOODS INTERNATIONAL FOUNDATION (E-FILE(SMC))	
29	ITA 8795/MUM/2026	2016-17	[D] BANAS FINANCE LIMITED (E-FILE(SMC))	
30	CO 378/MUM/2026	2019-20	[A] TATA MOTORS GLOBAL SERVICES LTD	
31	ITA 8802/MUM/2026	2019-20	[D] TATA MOTORS GLOBAL SERVICES LTD (E-FILE(SMC))	
32	ITA 8805/MUM/2026	2023	[D] ZAKIR SAGIR KHAN (E-FILE(SMC))	

Assistant Registrar
13-Oct-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

REVISED CAUSE LIST OF K BENCH FOR 14-OCTOBER-2026 (WEDNESDAY)

BEFORE HON'BLE SIDDHARTHA NAUTIYAL, JUDICIAL MEMBER AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER

IN COURT ROOM 11

2:30 AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2081/MUM/2014	2009-10	[A] BASF INDIA LTD	
2	ITA 1821/MUM/2015	2010-11	[A] BASF INDIA LTD	
3	ITA 452/MUM/2016	2011-12	[A] BASF INDIA LTD	
4	ITA 2071/MUM/2017	2012-13	[A] BASF INDIA LTD	
5	ITA 658/MUM/2022	2017-18	[A] ASB INTERNATIONAL PVT. LTD	
6	ITA 2755/MUM/2022	2018-19	[A] ASB INTERNATIONAL PRIVATE LIMITED	
7	ITA 4441/MUM/2024	2020-21	[A] ASB INTERNATIONAL PRIVATE LIMITED (E-FILE)	
8	ITA 8990/MUM/2025	2022-23	[A] CACTUS COMMUNICATIONS PRIVATE LIMITED	
9	ITA 9508/MUM/2025	2021-22	[D] BHARAT SERUMS AND VACCINES LIMITED (E-FILE)	
10	ITA 734/MUM/2026	2022-23	[A] ESR BHIWANDI INDUSTRIAL PARK PRIVATE LIMITED	
11	ITA 735/MUM/2026	2022-23	[A] ESR WAREHOUSING PRIVATE LIMITED	
12	ITA 1029/MUM/2026	2022-23	[A] DSV CONTRACT LOGISTICS PRIVATE LIMITED (FORMERLY KNOWN AS DSV SOLUTION PVT LTD AND UT WORLDWIDE INDIA PVT LTD	
13	ITA 8142/MUM/2026	2016-17	[A] BHAVIKA SIDDHARTH SHAH	
14	ITA 8168/MUM/2026	2024-25	[A] SACHIN GAJANAN BUDHAWALE (E-FILE (SMC))	
15	ITA 8685/MUM/2026	2021-2022	[A] SHRIKANT DIGAMBAR PANDIT	
16	IT(TP)A 8610/MUM/2026	2022-23	[A] SHRI. ANGAD PREM SAWHNEY	
17	ITA 8693/MUM/2026	2018-19	[D] DEUTSCHE BANK AG	
18	ITA 8726/MUM/2026	2017-18	[A] LALITHA MAHENDRA JAIN	
19	ITA 8212/MUM/2026	2011	[D] NANA MAHADU SHENDKAR (E-FILE (SMC))	
20	IT(TP)A 8602/MUM/2026	2012-2013	[A] MINAL INDUSTRIES LTD	
21	ITA 6738/MUM/2024	2021-22	[A] B BRAUN MEDICAL INDIA PRIVATE LIMITED	

Assistant Registrar
13-Oct-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

REVISED CAUSE LIST OF SMC BENCH FOR 14-OCTOBER-2026 (WEDNESDAY)

BEFORE HON'BLE CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER AND HON'BLE JAGADISH, ACCOUNTANT MEMBER

IN COURT ROOM 3

AT 10.30 AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 134/MUM/2026	2011-12	[A] RAMESH DEVAPPA SHETTY	
2	ITA 8860/MUM/2026	2011-12	[A] RAMESH DEVAPPA SHETTY	
3	ITA 7747/MUM/2026	2015-16	[A] RANJANA VINODCHANDRA WALHE ((SG))	
4	ITA 4074/MUM/2026	2020-21	[A] VINOD WADHUMAL MALKANI (E-FILE)	
5	ITA 4769/MUM/2026	2019-2020	[A] PRADEEP DILIP PATANGE	
6	ITA 4808/MUM/2026	2017-18	[A] RUKMINI PATRA	
7	ITA 8750/MUM/2026	2019-20	[A] AJAY BASANT TAPARIA	
8	ITA 8761/MUM/2026	2025-26	[A] SHRIMAD RAJCHANDRA GYAN MANDIR	
9	ITA 8763/MUM/2026	2018-19	[A] BHARAT TULSIDAS SHAH	
10	ITA 8766/MUM/2026	11-12	[A] KAPOORCHAND GHERILAL PARMAR	
11	ITA 8768/MUM/2026	2019-20	[A] CHARANJEET GABA	
12	ITA 8769/MUM/2026	2020-2021	[A] HANAMANT SHIVARAM PAWAR	
13	ITA 8770/MUM/2026	2021-2022	[A] HANAMANT SHIVARAM PAWAR	

Assistant Registrar
13-Oct-2026